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*	IN THE HIGH COURT O	F DELHI AT NEW DELHI
+	W.P.(C) 3625/2015, CM APP	L. 6470/2015, 9216/2015 & 25323/2021
	DELHI INTERNATIONAL AIRPORT PRIVATE LIMITEDPetitioner	
	Through:	Mr. Rajshekhar Rao, Sr. Advocate with Ms. Naina Dubey and Ms. Swet Shikha, Advocates.
	versus	,
	UNION OF INDIA & ORS	Respondent
	Through:	Mr. Rakesh Kumar, CGSC with Mr.
		Sunil, Advocate for UOI. Mr. Colin Gonsalves, Sr. Advocate
		with Mr. Atul Kumar Srivastav,
		Advocates for R-4.
		Ms. Niti Sudhakar, Ms. Aditi Warrier,
		Ms. Salonee Shukla and Mr. Amit
		Sharma, Advocates for R-5. Ms. Jasbir Kaur, Ms. Manmeet S.
		Arora and Mr. Yash Batra, Advocates for R-8.
		Ms. Fauzia Shakil and Mr. Ujjwal Singh, Advocates for R-9.
		Mr. Kamlesh Kr. Mishra, Mr.
		Himanshu Deegwal and Ms. Pragya Jaishwal, Advocates for Intervenor.
34 +	W.P.(C) 10267/2015	
	AIRPORT AUTHORITY OF INDIAPetitioner	
	Through:	None.
	versus UNION OF INDIA & ORS	Pasnondants
	Through:	Respondents Mr. Rakesh Kumar, CGSC with Mr.
	0	Sunil, Advocate for UOI.
		Mr. Rajshekhar Rao, Sr. Advocate with Ms. Naina Dubey and Ms. Swet

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Shikha, Advocates for R-3.
Mr. Harish Malik, Advocate.
Mr. Colin Gonsalves, Sr. Advocate
with Mr. Atul Kumar Srivastav,
Advocates for R-4.
Ms. Niti Sudhakar, Ms. Aditi Warrier,
Ms. Salonee Shukla and Mr. Amit
Sharma, Advocates for R-5.

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W.P.(C) 9505/2016, CM APPL. 38015/2016 & 760/2018

AIRPORT EMPOYEES UNION

.....Petitioner

Through: Mr. Colin Gonsalves, Sr. Advocate with Mr. Atul Kumar Srivastav, Advocates.

versus

AIRPORT AUTHORITY OF INDIA AND ORSRespondents

Through: Mr. Rajshekhar Rao, Sr. Advocate with Ms. Naina Dubey and Ms. Swet Shikha, Advocates.
Ms. Anjana Gosain and Mr. Devesh Khanagwal, Advocates for R-3.
Ms. Niti Sudhakar, Ms. Aditi Warrier, Ms. Salonee Shukla and Mr. Amit Sharma, Advocates for R-5.

CORAM: HON'BLE MS. JUSTICE TARA VITASTA GANJU

<u>ORDER</u>

20.12.2024

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1. At the request of learned Counsel for the parties, this matter be not shown in the category of "For Final Hearing" in the cause list.

2. List on 07.03.2025.

TARA VITASTA GANJU, J

DECEMBER 20, 2024/pa

Click here to check corrigendum, if any

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